

Government of Jammu and Kashmir  
Department of Law, Justice and Parliamentary Affairs  
Civil Secretariat  
Srinagar/Jammu

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Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

**GOVERNMENT ORDER NO:--4584-JK (LD) of 2022**

**DATED:- 13 - 07 - 2022**

Sanction is hereby accorded to the appointment of Officer's of Health and Medical Education Department, as mentioned in annexure to this Government Order as Officer In charge (OIC) Litigation for the cases indicated against each including Contempt Petition, if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

**By order of Government of Jammu and Kashmir.**

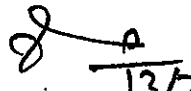
Sd/-  
(Achal Sethi)  
Secretary to Government

No:-LAW-OIC/201/2022

Dated:- 13 - 07 - 2022

Copy to the:-

1. Learned Advocate General, J&K
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Principal Secretary to Government, Health and Medical Education Department
4. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
5. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
7. Director Litigation, Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

  
(Khursheed Ahmad Bhat)  
Additional Secretary to Government

Annexure to the Government Order No.4584-JK(LD) of 2022 dated 13.07.2022

S.No	Title of the case	OIC
1.	OA NO 449 /2022 titled Nisar Ahmad Mir and others Vs UT of J&K	Dr Altaf Ahmad Shah Medical Officer (Unani)
2	OA No 501/2022 titled Mohammad Shareef Ganie and others Vs UT of J&K	Dr Altaf Ahmad Shah Medical Officer (Unani)
3	OA No./2022 titled- Dr Iftikhar Hussain Gani Vs UT of J&K	Dr Altaf Ahmad Shah Medical Officer (Unani)
4	OA No. /2022 titled Dr. Mushtaq Ahmad Payer Vs UT of J&K	Dr Altaf Ahmad Shah Medical Officer (Unani)
5	OA No /2022 titled Dr. Ravinder Kumar Pandita Vs UT of J&K	Dr Altaf Ahmad Shah Medical Officer (Unani)

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